

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 323 OF 2017 &  
IA NO. 828 OF 2017**

**Dated : 15<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**The Kerala High Tension and Extra High Tension .... Appellant(s)  
Industrial Electricity Consumers' Association  
Versus  
Kerala State Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Atul Shankar Vinod  
Mr. M.P. Vinod

Counsel for the Respondent(s) : Mr. Sriram Parakkat for R-1  
Mr. P.V.Dinesh  
Mr. Mukund P.Unni for R-2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **04.04.2019**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*Pr/kt*